



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,26th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">CRP/149/2013</a>	JANMAJIT ROY and ANR. <b>Versus</b> NILOTPOL CHAKRABORTY and ANR.	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
2	<a href="#">CRP/305/2015</a>	AMIT DEBNATH <b>Versus</b> SMTI BABLI BHOWMIK and 6 ORS	MRG P BHOWMIK MR. D NANDI MR.R HAZARIKA MS P SARMAH MS.P CHETIA	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
3	<a href="#">Crl.A./456/2023</a> 0 Y 11 M 22 D :	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1197/2023</a> in Crl.A./456/2023	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
4	<a href="#">Cont.Cas(C)/664/2023</a>	DIPALI ROY BARMAN @ JAYA BARMAN <b>Versus</b> DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024

14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
33)	MR. A K PURKAYASTHA	26-07-2024	To	26-07-2024
34)	MR. S BANIK	26-07-2024	To	26-07-2024
35)	MR M HALOI	31-07-2024	To	05-08-2024
36)	MR. A J SAIKIA	26-07-2024	To	26-07-2024
37)	MR. A SARMA	26-07-2024	To	05-08-2024



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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5678/2023</a>	S/356343F HAV/ORL KULDEEP SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	MR. B CHAKRAVARTY DY.S.G.I.
2	<a href="#">WP(C)/6578/2023</a>	M/S RKD-SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS S MOCHAHARI MR. S DUTTA MR S DUTTA DY.S.G.I.
3	<a href="#">WP(C)/515/2024</a>	NRIPEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E

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